

**Study on Environmental Changes**

1598. SHRI SATYA DEO SINGH :  
KUMARI UMA BHARATI :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have any proposal to set up a centre to study changes in the environment due to increasing contents of carbon-di-oxide in atmosphere and its effect on the production of foodgrains;

(b) if so, the details thereof; and

(c) the time by which the said centre is likely to be set up ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) to (c) No, Sir. The studies in connection with the changes in carbon dioxide contents in the atmosphere are undertaken at the existing research institutions in the country. At present there is no proposal to set up a separate centre for this purpose.

[English]

**Departmental Exams for Sub-Inspectors in U.P.**

1599. SHRI MANGAL RAM PREMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Supreme Court has ordered the recall of the police cops appearing in the departmental examination 1992-93 for the Sub-Inspector posts in Uttar Pradesh;

(b) if so, the details thereof;

(c) the reasons for issuing such an order by the court; and

(d) the reaction of the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) The information is being collected and will be laid on the Table of the House.

[Translation]

**Scholarships to SC/ST Students**

1600. SHRI N.J. RATHWA : Will the Minister of WELFARE be pleased to state :

(a) whether the Central Government have allocated the amount as grants to the State Governments/UTs for giving Scholarships to the boys/girls of Scheduled Caste/Scheduled Tribe during 1994-95, 1995-96 and 1996-97; and

(b) if so, the details thereof, State-wise ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA ) : (a) and (b) The details of Central Assistance released to State Governments and Union Territory Administrations during 1994-95, 1995-96 and 1996-97 (so far) under the Centrally Sponsored Scheme of Post-matric Scholarships to students belonging to Scheduled Castes and Scheduled Tribes are given in the statement enclosed. The Scheme covers eligible boys and girls.

**Statement**

*Central Assistance Released under the Centrally Sponsored Scheme of Post-Matric Scholarship to students belonging to Scheduled Castes and Scheduled Tribes*

(Rs. in lakh)

S No.	State/UT	Central Assistance Released		
		1994-95	1995-96	1996-97 (so far)
1	2	3	4	5
1.	Andhra Pradesh	1440.612	2980.339	2394.90
2.	Assam	314.885	625.985	Nil
3.	Bihar	451.00	Nil	Nil
4.	Goa	0.90	0.40	Nil
5.	Gujarat	767.239	762.75	494.89
6.	Haryana	75.49	70.70	2.26
7.	Himachal Pradesh	3.8352	14.38	24.73
8.	Jammu & Kashmir	63.39	79.83	62.34

1	2	3	4	5
9.	Karnataka	830.997	1078.82	1374.526
10.	Kerala	510.646	41.294	97.40
11.	Madhya Pradesh	725.23	520.89	1982.79
12.	Maharashtra	2084.482	2557.20	2371.80
13.	Manipur	115.56	227.78	374.50
14.	Meghalaya	143.275	96.60	371.843
15.	Mizoram	142.40	122.40	144.50
16.	Nagaland	Nil	243.427	404.90
17.	Orissa	313.559	741.291	531.43
18.	Punjab	73.80	237.05	Nil
19.	Rajasthan	311.68	665.40	934.75
20.	Tamil Nadu	778.17	693.00	1817.74
21.	Tripura	82.181	82.358	29.346
22.	Uttar Pradesh	386.9588	1669.82	1040.00
23.	West Bengal	Nil	635.286	142.30
24.	A&N Islands	0.75	1.28	1.85
25.	Daman & Diu	1.60	2.64	2.089
26.	D&N Haveli	4.06	5.68	Nil
27.	Pondicherry	11.30	26.03	20.00
28.	Guwahati Project	2.00	3.00	3.00
Total		9635.00	14485.63	14523.884

[English]

#### Schemes for Rajasthan

1601. SHRI PARASRAM MEGHWAL : Will the Minister of WELFARE be pleased to state :

(a) whether the Government of Rajasthan has sent the proposals of some schemes like Janta Jal Yojana, Construction of B.T. Roads connecting 349 Panchayat Head Quarter, Community Lift Irrigation Schemes, Overall Development of Dungarpur District of Rajasthan State, etc. to the Ministry for sanction;

(b) if so, the details thereof and the schemes that have been sanctioned so far;

(c) if not, the reasons therefor; and

(d) the steps being taken to clear them ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) No, Sir.

(b) to (d) Does not arise.

#### Creation of New Districts in Karnataka

1602. SHRI K.H. MUNIYAPPA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is demand for the creation of at least 14 new districts in the State of Karnataka; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) The Government of Karnataka is considering reorganisation of districts in the State. However, according to available information, there is no demand as such for the creation of at least 14 new districts in the State of Karnataka.